

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:629
ANSWERED ON:28.11.2005
FLOODS IN BHIMA AND KRISHNA RIVERS
Saradgi Shri Iqbal Ahmed

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government of Karnataka has represented to the Union Government about the indiscriminate release of water by Maharashtra from its reservoirs without notice, causing floods in the villages on the banks of the Krishna and the Bhima rivers;
- (b) if so, the action taken/proposed to be taken by the Government in this regard;
- (c) whether the Union Government has taken up the matter with the Government of Maharashtra; and
- (d) if so, the outcome of the talks held and to what extent the Government has prevailed on the Government of Maharashtra not to release water from its reservoirs?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR HEAVY INDUSTRIES, PUBLIC ENTERPRISES AND WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a) Yes, Sir.

(b) to (d) Ministry of Water Resources arranged an inter- State meeting of Karnataka and Maharashtra on 22nd August, 2005 to discuss the flood situation in Krishna. It was decided in the meeting that both the State Government would exchange relevant data and studies carried out, Central Water Commission would convene a meeting of technical officers of both the States to review the studies and would chalk out a work plan to complete the studies in the shortest possible time.